GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.119 TO BE ANSWERED ON 24.02.2016

VISIT BY PM

119. DR. SHRIKANT EKNATH SHINDE:

SHRIMATI SUPRIYA SULE:

SHRI T. RADHAKRISHNAN:

DR. SUBHASH BHAMRE:

SHRI K.N. RAMACHANDRAN:

KUNWAR HARIBANSH SINGH:

SHRI P. NAGARAJAN:

SHIR P.R. SUNDARAM:

DR. C. GOPALAKRISHNAN:

SHRI SUDHEER GUPTA:

SHRI NAGENDRA KUMAR PRADHAN:

DR. HEENA VIJAYKUMAR GAVIT:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

SHRI P. KARUNAKARAN:

SHRI RAVINDRA KUMAR PANDEY:

SHIR RAHUL SHEWALE:

SHRI DHANANJAY MAHADIK:

SHRI BIDYUT BARAN MAHATO:

SHRI GAJANAN KIRTIKAR:

SHRI C.N. JAYADEVAN:

DR. SUNIL BALIRAM GAIKWAD:

DR. J. JAYAVARDHAN:

SHRI YOGI ADITYA NATH:

SHRI N.K. PREMACHANDRAN:

SHRI SATAV RAJEEV:

CAPT. AMARINDER SINGH:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRI VINAYAK BHAURAO RAUT:

SHRI GUTHA SUKENDER REDDY:

SHRI INNOCENT:

SHRI A.T.NANA PATIL:

DR. MANOJ RAJORIA:

SHRIMATI K. MARAGATHAM:

SHRI R. GOPALAKRISHNAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of foreign trips undertaken by the President, Prime Minister of India and External Affairs Minister, country-wise along with the agreements signed, if any, areas identified for co-operation, discussions held and the expenditure incurred during the last three months;
- (b) the details of foreign dignitaries who visited India during the aforesaid period, country-wise along with the talks held, sectors decided for further co-operation and the treaties signed;
- (c) whether negotiations were held to set up more nuclear power plants and supply of fuel with various countries and if so, the details thereof;
- (d) whether discussions were also held on terrorism and other vital issues; and
- (e) if so, the details and the reaction of various countries in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

- (a), (c), (d) & (e) Information has been compiled and placed at Annexure 'A'.
- (b), (c), (d) & (e) Information has been compiled and placed at Annexure 'B'

ANNEXURE A

Outgoing Visits by President/ Prime Minister / External Affairs Minister during the last three months

The details of foreign trips undertaken by the President/PM/EAM during the last three months (Name of country visited with dates)	Expenditure incurred (a)	Details of Agreements signed, if any (a)	Details of areas identified for co-operation, discussions held (a)	Whether negotiations were held to set up more nuclear power plants and supply of fuel, if so, details thereof (c)	Whether discussions were also held on terrorism and other vital issues-if so, the details and the reaction of various countries in this regard (d) & (e)
		PRESIDE	ENT'S VISITS		
President's outgoing visit during the period.					
		PRIME MIN	ISTER'S VISITS		
PM visited RUSSIA on 23-24 December 2015, Annual Summit.	GOI Missions abroad debit expenditure incurred to relevant agencies involved with the visit. This information is being collected.	Following Agreements/ MoUs were signed during the visit of PM to Moscow. 1. Protocol amending the agreement between the Government of the Republic of India and the Government of the Russian Federation on simplification of requirements for mutual travels of certain categories of citizens of the two countries 21 December 2010. 2. Protocol amending agreement between the Government of the Republic of India and the Government of the Russian Federation on mutual travel regime for holders of Diplomatic & Official Passports of 3 December 2004	Discussions were held on cooperation in Energy sector, Space, Science & Technology, Education, defence & Military technical cooperation, Security & disaster management, trade & investment, culture, and support on international & regional issues.	Yes. Both sides appreciated the progress made in the Kudankulam Nuclear Power Project and agreed to expedite the implementation of ongoing and upcoming projects at Kudankulam. The Sides welcomed progress in identifying the second site in India	Strongly condemning terrorism in all its forms and manifestations, both Sides noted that it is only possible to effectively fight this global menace through joint efforts of the entire world community without selectivity and double standards, in strict compliance with the relevant resolutions

3. Agreement between the Government of the	for additional six	of the UN Security
Republic of India and the Government of the	nuclear reactor	Council and the UN
Russian Federation on Cooperation in the field	units to be set up in	Global Counter-
of Helicopter Engineering.	cooperation with	Terrorism Strategy.
4. Plan for Cooperation between the Federal	Russia.	Russia and India are
Customs Service of the Central Board of		convinced that an
Excise and Customs, Department of Revenue,		important aspect of
Ministry of Finance, Republic of India and the		countering terrorism
Russian Federation for combating Customs		is its prevention, inter
violations in 2015 – 2017		alia, through effective
5. Programme of Action Agreed Between The		suppression of the
Department of Atomic Energy of India And		spread of terrorist
The Russian State Atomic Energy Corporation		propaganda and
"Rosatom" for Localization of Manufacturing		extremist ideas. The
in India for Russian-Designed Nuclear		Sides called for the
Reactor Units		elimination, once and
6. Memorandum of Understanding		for all, of all "safe
between the Ministry of Railways of the		havens" of terrorists.
Republic of India		The Sides also called
and the Joint Stock company "Russian		for the early
Railways"		completion of
on technical cooperation in railway sector		negotiations on the
7. MoU between Solar Energy Corporation of		Comprehensive
India and Russian Energy Agency regarding		Convention on
construction of solar energy plants in the		International
Republic of India		Terrorism
8. MoU for cooperation between HEC &		
CNIITMASH for development of Centre of		
Excellence for heavy engineering design at		
HEC		
9. MoU for cooperation between HEC &		
CNIITMASH for upgradation and		
modernization of HEC's manufacturing		
facilities		
10. Memorandum of Understanding		
Between Prasar Bharati and Digital Television		
Russia on Cooperation in the field of		
Broadcasting		
11. Tripartite Memorandum of Understanding		
between Centre for Development of Advance		
Computing (C-DAC), Indian Institute of		
Science Bangalore (IISc) and Lomonosov		
Moscow State University (MSU)		

	12. Tripartite Memorandum of Understanding		
	between Centre for Development of Advance		
	Computing (C-DAC), OJSC "GLONASS"		
	and GLONASS Union.		
	13. MoU in the field of investment		
	cooperation in the Russian Far East between		
	The Tata Power Company Limited and		
	Ministry for Development of the Russian Far		
	East		
	14. MoU for Cooperation for geologic survey,		
	exploration and production of hydrocarbons		
	onshore and on the continental shelf of the		
	Russian Federation		
	15. MoU for Cooperation for geologic survey,		
	exploration and production of hydrocarbons		
	onshore the Russian Federation between		
	Rosneft oil company, Oil India Limited and		
	Indian Oil Corporation Limited.		
	16. Agreement between Central Council for		
	Research in Ayurvedic Sciences, Republic of		
	India and Peoples' Friendship University of		
	Russia (PFUR) on Cooperation in the field of		
	Ayurveda.		
	A Joint Statement on "Shared Trust, New		
	Horizons" was issued.		
PM Visited France		Prime Minister Shri Narendra Modi participated	
on 29 November		in the High Level Leaders Segment of the 21 st	
2015-1 December		session of the Conference of Parties (COP-21) to	
2015		the UN Framework Convention on Climate	
2013		Change (UNFCCC) held in Paris on 30	
		November 2015, where he outlined India's	
		position on key issues related to climate change	
		negotiations. Prime Minister Modi and French	
		President Hollande jointly launched the	
		International Solar Alliance, to bring together 119	
		other solar rich countries falling within the	
		two tropics for promotion of solar technology and	
		its applications. Prime Minister also participated	
		in the launch of the US initiative "Mission	
		Innovation" along with US President Obama,	
		French President Hollande and Bill Gates, which	
		is expected to facilitate affordable access to clean	
		energy technologies.	

PM visited Pakistan	 PM made a brief stopover at Lahore on way back	
on	from Kabul to New Delhi, following telecom.	
25 December, 2015	From Kabul with PM Mr. Nawaz Sharif to wish	
23 December, 2013	him on his birthday.	
PM visited	 1. The Prime Minister held detailed	 (i) Discussions held
Afghanistan on 25	 discussions with the President of the Islamic	 on terrorist attacks in
December 2015		Afghanistan and joint
December 2013	Republic of Afghanistan H.E. Mohammad Ashraf Ghani and Chief Executive H.E. Dr. Abdullah	statement issued by
	Abdullah, and met the former President Hamid	India and
	Karzai in Kabul.	Afghanistan.
	2. In their discussions, President Ghani and Prime	(ii) Hon'ble PM, in
	Minister Modi stressed that the millennia-old ties	his speech at the
	between the two countries and their peoples had	Parliament of
	enriched not only their own history and culture	Afghanistan,
	but had also bestowed to the world precious	mentioned his
	legacy in trade routes, economy, art, architecture,	support to the fight
	religion, literature and music. They expressed	against extremism
	their happiness that the India-Afghanistan	and International
	relationship had blossomed in recent times with	Terrorism.
	renewed vigor, vitality and a contemporary view.	
	3. President Ghani conveyed to Prime Minister	
	Modi that there is a historically huge reservoir of	
	goodwill in Afghanistan for India. Prime Minister	
	Modi mentioned to the President that friendship,	
	mutual respect and good neighbourliness form the	
	solid foundation of the multi-dimensional ties	
	between India and Afghanistan.	
	4. Prime Minister Modi conveyed India's	
	continued strong support for a united, democratic,	
	sovereign, secure and prosperous Afghanistan.	
	5. President Ghani and Prime Minister Modi	
	recalled their earlier three meetings and expressed	
	satisfaction at the implementation of the decisions	
	taken in them to further develop all-round	
	bilateral cooperation. President Ghani noted that	
	India-Afghanistan partnership was helping the	
	transformation of Afghanistan by enabling	
	empowerment of its society, reconstruction and	
	development of Afghan economy and	
	strengthening of its polity.	
	6. Prime Minister Modi and President Ghani	
	discussed key aspects of utilisation of India's	

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		pledged assistance of over USD 2 billion for	
		development in Afghanistan. The Prime Minister	
		also assured the President that as always, India	
		will continue to be guided by the priorities and	
		requirements of the Government of Afghanistan,	
		including priorities for reconstruction in Kunduz	
		in the aftermath of the recent terrorist rampage.	
		The two leaders noted with satisfaction that India-	
		assisted projects including Doshi and Charikar	
		sub-stations and India-Afghanistan Friendship	
		Dam in Chishti Sharif, Herat were to be fully	
		functional shortly. President Ghani apprised	
		Prime Minister Modi of the vast benefits to	
		agriculture and the common man that will accrue	
		from the Dam.	
		7. The two leaders welcomed the part played by	
		over 100 completed and ongoing Small	
		Development Projects (SDP) in creating	
		community infrastructure at the local level. The	
		Prime Minister conveyed that the total SDP	
		outlay was envisaged to grow to USD 200M by	
		2020.	
		8. Prime Minister Modi also assured	
		President Ghani that India would expeditiously	
		supply 170,000 tonnes of wheat to meet	
		Afghanistan's urgent needs. Both the leaders	
		decided that modalities for supply of 1000 new	
		buses from India to Afghanistan will be	
		developed.	
		9. Reiterating India's commitment to developing	
		capacity in the areas of education and governance,	
		Prime Minister Modi expressed his happiness that	
		over 10,000 students from Afghanistan were	
		engaged in studies in India. He conveyed that the	
		existing scheme of 1,000 scholarships every year	
		for Afghan students to study in India will be	
		extended by another five years beyond 2017 with	
		the possibility of one year vocational and skill	
		training. He also conveyed that the Government	
		of India would additionally provide 500	
		scholarships for study of children of martyrs of	
		Afghanistan National Defence and Security	
		Forces in reputed schools and colleges in India	
		7	

and Afghanistan.
10. Both the leaders directed the concerned
officials to encourage suitable tie-ups between
institutions of the two countries in higher
learning, skills development, and science &
technology.
11. Afghanistan welcomed the Indian
government's role in encouragement for
participation of Indian public and private sectors
investment in Afghanistan. The two leaders
agreed to further promote trade ties between the
two countries. Afghanistan also praised the
decision of the Indian Government to ease
procedures for the Afghan businesspersons for
trade and investment in India.
12. President Ghani welcomed the decision
of India to start the setting up of Afghanistan
National Institute of Mining and regulate
exchange programs for training of mining sector
experts based on the assessment of requirements.
President Ghani also appreciated the setting up of
the Kandahar Agriculture University and
welcomed India's commitment in continuing its
support for the capacity development of this
important institution.
13. Referring to the next Ministerial
Conference of the Heart of Asia-Istanbul Process
to be hosted in India in 2016, Prime Minister
Modi highlighted the significance India attaches
to promoting connectivity for realising the shared
vision of peace, progress and prosperity in the
whole region. He specifically pointed out the
benefits that will accrue to Afghanistan and all
concerned from direct access for Afghan goods
and trucks to Indian territory including all Afghan
commodities. Afghanistan reiterated that
inclusion of India in the Afghanistan Pakistan
Trade and Transit Agreement would be
advantageous for the whole region. Both leaders
welcomed the ground breaking for the TAPI
project.
14. In the context of promoting better
connectivity for Afghanistan, the two leaders
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		discussed prospects of trilateral cooperation in view of India's participation in development of Phase-I of Chahbahar Port in Iran. 15. President Ghani and Prime Minister Modi emphasized that people-to-people interactions lay at the heart of the relationship between the two countries. They agreed that active work of India-Afghanistan Foundation would contribute to facilitating such interactions. They also concurred that exchanges between Parliamentarians and civil society that contribute to mutual understanding and goodwill shall be encouraged. 16. President Ghani and Prime Minister Modi decided that the bilateral Strategic Partnership Council, co-chaired by Foreign Ministers, shall meet in the first quarter of 2016 to review implementation of the decisions of the two leaders, following meetings of four Joint Working Groups of the Council. The two leaders also highlighted the significance of the 6 agreements that will be signed between the two countries shortly.	
	EXTERNAL AFFAIRS	S MINISTER'S VISITS	
EAM visited Malta on 26-29 November 2015 to attend CHOGM Summit		Discussions during CHOGM focussed upon Commonwealth related issues.	
EAM visited Pakistan on 8-9 December 2015 to attend Ministerial Conference of the Heart of Asia Istanbul Process		It was agreed that the India and Pakistan would begin a Bilateral Comprehensive Dialogue on all outstanding issues.	 The Indian side was assured of the steps being taken by Pakistan to expedite the early conclusion of Mumbai Trial.
EAM visited Palestine on 17 January 2016		(i) Palestinian assistance to secure early release of 39 Indians in captivity in Mosul was discussed.	

EAM visited Israel on 17-18 January 2016		(ii) Our commitment for development assistance to Palestine was reiterated.Education, Cyber security, innovation, science and technology were identified to intensify bilateral cooperation.		
EAM visited Bahrain on 23-24 Jan 2016	Agreement on Transfer of Sentenced Persons	1 st India Arab League Ministerial meeting co- chaired by Hon'ble EAM with 15 Foreign Ministers of Arab countries was held.		Yes, Manama declaration was issued which included reference to international terrorism.
EAM visited Colombo on 5-6 February 2016 for the 9 th India-Sri Lanka Joint Commission	(ii) MoU on renovation of infrastructure in 27 prioritised schools in Northern Province of Sri Lanka (iii) MoU on construction of a surgical unit and supply of medical equipment at the medical teaching hospital in Batticaloa, Sri Lanka.	The 9 th India-Sri Lanka Joint Commission was co-chaired by External Affairs Minister and Minister of Foreign Affairs of Sri Lanka on February 5, 2016. The Joint Commission held after a gap of three years, reviewed the progress and developments in all spheres of bilateral relations. The discussions agreed, inter alia, on early start to negotiations on the Economic and Technology Cooperation Agreement being led by the Commerce Ministries on either side; to convene second Joint Working Group on Tourism; a meeting between Civil Aviation officials to discuss signing of the revised Air Services Agreement; to take forward cooperation on the Oil Tank Farms in Trincomalee; to further cooperation in Renewable Energy; expand cooperation in Railways sector; progress on the Indian Housing Project; and Small Development Projects (SDP); to hold the next Joint Committee meeting on Science and Technology; to further cooperation in space, defence and counterterrorism; to encourage Parliamentary exchanges; discussed the fishermen issue and a visit by Sri Lankan Fisheries Minister to India.		Noting the regional and international threats from extremist groups, the Joint Commission acknowledged the importance of cooperation in counter terrorism and agreed on the need for the two countries to work together in this area.
EAM visited Nepal on 9 February 2016		EAM visited Nepal on 9 February 2016 to attend the funeral of former Prime Minister of Nepal Sushil Koirala.		

ANNEXURE B

Incoming Visits by Foreign Dignitaries (HOS/HOG)

Details of foreign dignitaries who visited India during the last three months (Country with dates)	The details of talks held and the sectors decided for further cooperation (b)	Details of treaties/ agreements signed (b)	Whether negotiations were held to set up more nuclear power plants and supply of fuel, if so, details thereof (c)	Whether discussions were also held on terrorism and other vital issues- if so, the details and the reaction of various countries in this regard (d & e)
Visit of President of Mauritius, 6-10 December, 2016	Bilateral talks were held for promoting co-operation in the field of health, education, culture and sustainable development based on concept of ocean economy			
Visit of Prime	During the Visit PM Abe called	1. Memorandum concerning the Agreement on Cooperation in the	During the visit of the	Yes.
Minister of Japan, Mr	on Hon'ble Rashtrapatiji and	Peaceful Uses of Nuclear Energy	Prime Minister of	The Joint Statement issued on 12
Shinzo Abe	held restricted meeting with	2. MoC on High Speed Railways	Japan to India (12	December 2016 referred to the
11-13 December	Prime Minister following which	3. Agreement concerning transfer of Defence Equipment and	December 2015), the	following:
2015	delegation level talks were also	Technology Cooperation	two sides exchanged a	1. India and Japan will work
	held. Hon'ble EAM had also	4. Agreement concerning security measures for the protection of	Memorandum	to strengthen regional economic
	called on Prime Minister Abe	classified military information	concerning the	and security forums and coordinate
	on his arrival on 11 December.	5. Agreement on Amendment Protocol of Double Taxation	Agreement on	their actions to tackle global
	Prime Minister Abe	Avoidance Agreement	Cooperation in the	challenges including the reform of
	accompanied by our Prime	6. MoC between Ministry of Railways and MLIT on	Peaceful Uses of	the United Nations, climate change
	Minister also visited Varanasi	Technological Cooperation in Rail Sector	Nuclear Energy as per	as well as terrorism.
	and witnessed Ganga Arti on the banks	7. MoU on technological cooperation between Research Designs	which both sides	2. Sharing their concerns
	1	and Standards Organization (RDSO) and Japan Railway Technical Research Institute (JRTRI)	confirmed having	about the growing threat and universal reach of extremism, the
	of river Ganga on 12 December 2015.	8. Letter of Intent on the Strategic International Cooperative	reached agreement on the Agreement for	two Prime Ministers reiterated their
	2013.	Program between Department of Science and Technology of India	the Agreement for cooperation in the	strong condemnation of terrorism in
	Details of the talks:	and the Japan Science and Technology Agency	peaceful uses of	all its forms and manifestations
	Details of the taiks.	9. Letter of Intent toward establishing a young researcher's	nuclear energy. They	with 'zero tolerance' and reaffirmed
	A Joint Statement was signed	exchange program between the Department of Science and	also confirmed that this	their deep concern over the
	between the two Prime	Technology of India and the Japan Society for the promotion of	Agreement will be	continued threat posed by terrorists
	between the two Time	reclined by or maid and the sapan society for the promotion of	rigiconicii wiii bc	continued tilical posed by terrorists

Global Partnership, a key relationship with the largest potential for growth, into a deep, broad-based and action-oriented partnership, which reflects a broad convergence of their long-term political, economic and strategic goals. There were several outcomes which included further cooperation in the fields of Education between NITI Aayog and Institute of their included further cooperation in the fields of Civil Nuclear Energy , High Speed Railway, Defence Cooperation, developmental partnership (ODA Assistance), investment promotion, support to Skill India, construction of a convention centre in the city of Varanasi, Science & Technology, partnership between Indian States and cities with Japanese Prefectures and cities.	es to implement the Security Council and other relevant signating terrorist also called for rorist safe havens are, in disrupting eks and financing opping cross-border terrorists. They eed for all countries deal with transme emanating from They emphasised ring character of ed for stronger partnership in rorism, including ased sharing of intelligence. They cortance of bringing of terrorist attacks of November 2008 in Mumbai to a supported the of international or address the uclear proliferation
Visit of President of During the visit, bilateral talks 32 Agreements/MOUs were concluded during the visit of 1. India and	France issued a
France, 24-26 across a wide range of areas of President of France, including both G2G and B2B. Detailed list is separate Joint	Statement on
between Prime Minister and France Loi	dition to the India- nt Statement,
Guest on maia 5 07 Leaders - field - Caterisive 1. Moo between maia and France on Jurenase of Jo Rafate	nt determination of
Republic Day. discussions focusing on Aircrafts both the countries	es to fight terrorism.
	ssed their shared rage at the heinous
	and loss of innocent
defence, civil nuclear and space Argos-4 Payload onboard India's Oceansat-3 satellite lives in many par	rts of the world.
and other priority areas of 3. ISRO and CNES Implementation Arrangement on a future joint 3. Both sides	agreed on the

mutual interest such as trade & investment cooperation, sustainable urban development & Smart Cities, renewable energy, education, science & technology, cultural cooperation, counter-terrorism, and maritime security.

The two Leaders also held discussions on cooperation in area of multilateral cooperation, such as UNSC reforms, India's accession to multilateral export control regimes, and other regional & international issues of mutual interest. France has reiterated support for India's permanent membership in an expanded UN Security Council and also expressed its strong and active support for India's accession to multilateral export control regimes particularly

NSG and MTCR.

Thermal Infrared earth observation mission 4. Letter of Intent on CNES, France participation in ISRO's next Mars Mission

Railways

- 5. Shareholding Agreement on JV between Alstom and Indian Railways for production of 800 electric locomotives in Madhepura

 Bihar
- 6. Agreement between Indian Railways and SNCF, French Railways for joint feasibility study for the renovation of Ludhiana and Ambala railway stations

Food Safety

7. MOU between Food Safety & Standards Authority of India and ANSES in food safety

Administrative Reforms

8. Partnership Agreement between Ministry of Personnel & Public Grievances and French on Cooperation in Public Administration

Culture

- 9. Declaration of Intent for conducting next round of Namaste France (Indian festival) in 2016 and Bonjour India (French festival) 2017
- 10. Cultural Exchange Programme for the period 2016-2018

Education, Research, Science & Technology
11. Arrangement for establishment of an Indo- French Ministerial
level Joint Committee on Science & Technology
12. MoU for Industry Sponsored Ph.D Fellowship between IIT
Mumbai and Thales Systemes Aeroportes
13. Cooperation Agreement between IISER, Pune and ENS de
Lyon (France) for joint research, teaching, exchange of personnel
etc.

14. Agreement of Cooperation between CNRS, TB, UBO, UBS,ENSTA Bretagne,ENIB (French Universities) and IIT Mumbai in the field of Higher Education & Research

Nuclear Cooperation

15. MOU between EDF and NPCIL for the Jaitapur Nuclear power project

imperative of having comprehensive approach to address India and France terrorism. resolved to step up their bilateral cooperation, under the supervision of annual strategic dialogues and Joint Working Group on counter terrorism meetings, to counter violent extremism and radicalization, disrupt recruitment, terrorist movements and flow of foreign Terrorist Fighters(FTF), stop sources of terrorist financing, dismantle terrorist infrastructure and prevent supply of arms to terrorists and called for an early conclusion of negotiation and adoption of the Comprehensive Convention on International Terrorism(CCIT) in the UN.

Renewable **Energy** 16. MOU between Engie and FICCI for a global common market of affordable solar power 17. Wind Power Development Agreement between EDF JV with SITAC RE India to jointly explore opportunities for development of wind based power project in India 18. Agreement between CEA (the French Alternative Energies and Atomic Energy Commission) and Green Ventures - Solar photo voltaic projects in the Indian rural areas (Varanasi, U.P.). 19. Agreement between CEA (the French Alternative Energies and Atomic Energy Commission) and Crompton Greaves - To explore opportunities in Solar Photo Voltaic (PV) System with storage function for Indian **Airports Smart Cities** 20. MoU between AFD and the Government of Maharashtra on technical cooperation for development of smart city in Nagpur. 21. MoU between AFD and The Government of the Union Territory of Chandigarh on technical for development of smart city in Chandigarh. 22. MoU between AFD and The Government of the Union Territory of Puducherry on technical cooperation for development of smart city in Puducherry. **Urban Development** 23. MOU between EPI ltd – Dassault Systèmes in urban sector development. 24. MOU between EPI-Egis - urban sector development. 25. MOU between EPI- Schneider Electric - urban sector development. 26. MOU between EPI-Thales - urban sector development. 27. MOU between EPI-EDF - urban sector development. 28. MOU between EPI-Alstom - urban sector development. 29. MOU between EPI-SA CAN - urban sector development. 30. MOU between EPI-Lumiplan ITS India Pvt Ltd - urban sector development. 31. MOU between EPI-POMA - urban sector development. Make in India 32. Mahindra-Airbus cooperation to create the new private

strategic partner for helicopters within the Make in India initiative

	T		T	
Dr. Abdullah, Chief Executive of the Islamic Republic of Afghanistan visited India from January 31-February 4, 2016.	met Prime Minister on February I and held discussions on bilateral, regional and global issues of mutual interest including the security situation and peace and reconciliation in Afghanistan. EAM and NSA called on H.E. Dr. Abdullah, on February I & 4, respectively.	An Agreement on Exemption from Visa Requirement for Holders of Diplomatic Passports was signed		1. India and Afghanistan strongly condemned the recent terrorist attacks in Afghanistan and Pathankot in India, and stressed the need to fully eliminate all forms and manifestations of terrorism as well as support to it, for peace and stability in the region. 2. CEO of Afghanistan delivered the keynote address at the Counter-Terrorism Conference organized by India Foundation in Jaipur on February 2, where the inaugural address was by the President of India.
Visit of Crown Prince	Bilateral, regional and	Nine agreements concluded including:		Yes, The two sides issued a joint
of Abu Dhabhi on 10-	multilateral issues of mutual	DM-H on Tachnical Commention in C. to Comment C. T. C.		statement condemning extremism
12 February 2016	interest were discussed	i) MoU on Technical Cooperation in Cyber Space and Combating Cyber Crime between the Ministry of Interior of the United Arab		and terrorism in all of their forms and manifestations, irrespective of
		Emirates and the Ministry of Home Affairs of the Republic of		who the perpetrators are and of
		India;		their motivations.
		ii) MoU on Establishing a Framework for Facilitating the		
		Participation of U.A.E institutional investors in Infrastructure		
		Investments in India between the Government of the Republic of India and the Government of the United Arab Emirates;		
		iii) General Framework Agreement on Renewable Energy		
		Cooperation;		
		iv)MoU between Indian Space Research Organisation (ISRO) and		
		the United Arab Emirates Space Agency on Cooperation in the		
		Exploration and use of Outer Space for Peaceful Purposes;		
		v)MoU for bilateral cooperation between Insurance Regulatory		
		Authority of India (IRDA) and the Insurance Authority of UAE;		
		vi)Executive Programme for Cultural Cooperation (EPCC)		
		between India and UAE;		
		vii)Letter of Intent between the Ministry of Skill Development		
		and Entrepreneurship (MSDE), The Government of India, and		
		The National Qualifications Authority (NQA), Government of		

PM of Finland visited Mumbai from 12-15 February 2016	Visit was to participate in Make in India Week in Mumbai. He had a bilateral meeting with PM on the sidelines of the event. Discussions were held on bilateral, regional and multilateral issues of mutual interest	UAE on Cooperation for skill development and recognition of qualifications; viii)MoU between Dubai Economic Council (DEC) and Export-Import bank of India; ix)MoU on Indian Rupee (INR)/UAE Dirham (AED) Bilateral Currency Swap Arrangement between Reserve Bank of India and Central Bank of the United Arab Emirates. A joint statement was issued	1. Both the PMs of Finland and India condemned terrorism in all its forms and manifestations and reiterated zero tolerance for this menace which seriously undermines international peace and security, growth and development. 2. They emphasized the importance of ratification and implementation of all UN legal instruments to counter terrorism and encouraged enhanced efforts towards making progress on the Comprehensive Convention on International Terrorism
PM of Sweden visited India on 13-14 Feb. 2016.	Swedish PM visited India with official delegation for the "Make in India" programme in Mumbai on 13-14 Feb. 2016. He had a bilateral meeting with PM on the sidelines of the event. Discussions were held on bilateral, regional and multilateral issues of mutual interest.	A joint statement was issued.	Prime Ministers of both countries recognized the common interest in preventing and countering terrorism and violent extremism through dialogues & mutual exchange of information. Cooperation in developing an international framework against terrorism including elaborating and finalizing a Comprehensive Convention on International Terrorism (CCIT) was agreed by both sides.
